

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1505

ANSWERED ON:08.12.2015

Infiltration along Borders

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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of cases of infiltration reported from different borders along with the number of infiltrators arrested and killed during each of the last three years and the current year, border-wise and State-wise;
- (b) the status of fencing and construction of roads along the borders of the country;
- (c) whether the fencing at borders including at Indo-Myanmar is delayed to border disputes;
- (d) if so, the details thereof and the remedial measures taken by the Government in this regard; and
- (e) the measures taken by the Government to check the infiltration along the borders and to expedite the work of fencing at the borders?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJU)

- (a): The details of cases of infiltration reported, the number of infiltrators apprehended and killed during the last three years and the current year in border States, are enclosed at Annexure.
- (b): The status of Fencing and Roads along International Borders is as follows:-

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Borders	Fencing (in km.)	Roads (in km.)
	Sanctioned	Completed
Indo-Bangladesh	3326.14	2708.77
Indo-Pakistan	2071.42	1986.98
Indo-Nepal	1377.00	231.97
(Formation work)		
Indo-Bhutan	313.00	-
Indo-China	3773.77	2150.86
Indo-Myanmar	10.00	4.00

(c) & (d): The border fence along the Indo-Myanmar Border is to be constructed between Border Pillar (BP) No.79-81 and there is no border dispute between India and Myanmar in this stretch. Along Indo-Bangladesh Border, some part of fence was falling in Adversely Possessed Land (APL) and demarcation of boundary in certain portion was pending since long time. However, after enactment of the Constitution (100th) Amendment Act, 2015 all the border disputes between India and Bangladesh stands resolved.

(e) In order to expedite the balance fence work along the borders, the State Governments have been requested to expedite the pending land acquisition and to resolve the local issues. Further, a Committee of Secretaries (COS) has also been constituted under the Chairmanship of Cabinet Secretary to review the fence work along Indo-Bangladesh Border. The Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including smuggling and infiltration along the International Borders of the country. The steps taken in this regard inter-alia include:

â€¢ Construction of fence, border roads, floodlights and Border Out Posts (BOPs) along the Borders.

â€¢ Effective domination of the borders by the Border Guarding Forces (BGFs) through carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country.

â€¢ Usages of Hi-Tech surveillance equipments along with day and night vision devices for further enhancing the border domination.

â€¢ The riverine segments of International Borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Guarding Forces (BGFs).

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